

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:25
ANSWERED ON:25.07.2000
MILITANCY IN NORTH-EASTERN STATES
MADHAVRAO SCINDIA;PRABHAT KUMAR SAMANTARAY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of violence by militants/extremists with the security forces/ civilians have increased in the North-Eastern States during the last one year and till date;
- (b) if so, the details thereof indicating the number of militants, civilians and security personnel killed/injured therein; and
- (c) the new strategies being adopted to curb insurgency in the North-Eastern States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a) to (c) : A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.25 by Shri Madhavrao Scindia and Shri Prabhat Samantray for reply on July 25.7.2000

(a) to (c) : There has been some increase in militant activities in certain States of the North East region.

The available details regarding the number of militants, civilians and security personnel killed in the North Eastern States during the year 1999 and 2000 (till July 12) are as follows:

Sr.	Head	Assam		Nagaland		Manipur		Tripura	
		1999	2000	1999	2000	1999	2000	1999	2000
		(12.7)	(12.7)	(12.7)	(12.7)	(12.7)	(12.7)	(12.7)	(12.7)
1.	Incidents	447	232	294	129	281	135	614	472
2.	Extremists Killed	212	143	118	55	78	54	22	8
3.	Security Forces Killed	77	43	4	4	64	26	42	14
4.	Civilians Killed	220	139	26	7	89	31	240	201

Sr.	Head	Meghalaya		Mizoram		Arunachal		Total	
		1999	2000	1999	2000	1999	2000	1999	2000
		(12.7)	(12.7)	(12.7)	(12.7)	(12.7)	(12.7)	(12.7)	(12.7)
1.	Incidents	52	38	2	13	9	31	1699	1050
2.	Extremists Killed	9	5	1	7	439	273		
3.	Security Forces killed	14	3	5	7	206	97		

4. Civilians killed	11	3	2	3	2	3	590	387
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Figures regarding injured are not available.

The new strategy being employed to combat militancy includes better intelligence collection, improved co-ordination and optimum deployment of security forces, setting up of special operations groups, more tactical operations with specific area of responsibility being fixed apart from deployment of Central Para Military Forces and Army, modernisation and upgradation of State Police Forces, reimbursement of security related expenditure, sanction of Special Central Assistance to the State Government, declaration of the most seriously affected areas as 'disturbed areas' under the Armed Forces (Special Powers) Act, 1958 and notification of the major militant groups as 'Unlawful Association' under the Unlawful Activities (Prevention) Act, 1967.

State Governments have also been requested to take initiative to bring the militant groups to the negotiating table.